

29.08.2024
Item No.6
PG/KS
Ct. No.1

W.P.A.(P) 342 of 2024
Rajib Kumar Jha
Versus
Union of India & Ors.

Mr. Joy Saha
Mr. Sourajit Dasgupta
Mr. S. Sarkar

.....For the Petitioner

Mr. Samrat Sen, Ld. AAAG
Mr. Sirsanya Bandyopadhyay
Mr. Ritesh Ganguly

.....For the State

Mr. Joydip Kar

.....For the Respondent

Ms. Chandreyi Alam
Ms. Runu Mukherjee

..... For the Respondent Nos.1 & 6

Mr. Neel Mason
Mr. Phiroze Edulji
Mr. Shivam Issan
Ms. Priyanka Bhattacharya
Ms. Roustavi Mukherjee

.....For the Respondent No.7

Mr. Biswaroop Bhattacharya
Mr. Sanjib Seth
Mr. Saptarshi Basu

.....For the Respondent No.9

1. Affidavit of service filed in Court be taken on record.
2. We are prima facie not inclined to entertain the writ petition. However, the learned senior advocate proposes to make a detailed submission.
3. List the matter on 7th November, 2024.

(T.S SIVAGNAM)
CHIEF JUSTICE

(HIRANMAY BHATTACHARYYA, J.)